

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2339
ANSWERED ON:28.03.2012
SPECIAL PACKAGE
Patle Kamla Devi

Will the Minister of PLANNING be pleased to state:

- (a) the number of States which received special development package from the Central Government;
- (b) the reasons for granting such package to them;
- (c) the States from which proposals have been received for special package;
- (d) whether the Government proposes to provide any special packages to Chhattisgarh for being the worst naxalite affected State;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) to (c): The State-specific need-based special dispensations are made as and when warranted through existing programmes/schemes under Annual /Five Year Plans. In the recent past, the Government of India has provided Central assistance in the form of Special Plans for West Bengal, Bihar and KBK districts of Odisha under BRGF, Prime Minister's Reconstruction Plan & Jammu & Ladakh Package for Jammu & Kashmir, Prime Minister's Special Economic Package to Arunachal Pradesh, Bundelkhand Drought Mitigation Package for selected districts of Uttar Pradesh & Madhya Pradesh , Rehabilitation Package for Vidarbha region of Maharashtra and Golden Jubilee Package to Goa & Integrated Action Plan (IAP) for Tribal & backward districts in Left Wing Extremism (LWE) affected States.

Proposals have been received from the State Government in the recent past for special packages/special assistance for different purposes from the State of Uttar Pradesh, Bihar, Karnataka, Tamil Nadu, Jammu & Kashmir, Odisha, Goa, Rajasthan, Maharashtra & West Bengal.

(d) to (f): Chhattisgarh is one of the 9 States covered under the Integrated Action Plan (IAP) for tribal & backward districts . Ten districts of the State are covered under IAP namely Bastar, Bijapur, Dantewada, Jashpur, Kanker, Kawardha, Koriya, Narayanpur, Rajnandgaon, and Sarguja. Under the Integrated Action Plan, each district has been allocated block grant of Rs. 25 crore and Rs. 30 crore for the year 2010-11 and 2011-12 respectively.